(b) The DDA has reported that as per the available records the first reference for allotment of flats was received in July, 1981 from the CGHS requesting allotment of 5 or 6 LIG flats for starting of dispensary.

(c) The flats constructed by the DDA are basically meant for allotment to the registered persons for residential purposes. However, in exceptional cases, the DDA have allotted a few flats for opening of . dispensary temporarily in some localities. As stated earlier, no final decision for allotment of flats for opening of dispen-. Paschim Vihar has been taken as the flats are still ncomplete.

(d) The flats are likely to be complet ed in a few months' time. The DDA has reported that, depending on the availabi lity from the surrendered or cancelled flats and their suitability for opening of a dispensary, the question of allotment of tlats will be finalised.

#### Running of Deluxe Buses by the D.T.C.

### \*84. SHRI NAND KISHORE BHATT: SHRI T. CHANDRASEKARA REDDY:

Will the Minister of SHIPPING AND TRANSPORT be pleased to State:

(a) whether Government propose to scarp the running of deluxe buses by the D.T.C, in keeping with its policy of bringing about a classless society;

(b) if not, what are the reasons therefor;

(c) whether these deluxe buses are hired on royalty basis or on kilometre basis;

(d) what is the criteria for allotment of various routes to private operators of deluxe buses; and

(e) what is Ihe total number of ordinary and deluxe buses on various routes in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESRI): (a) and (b) There is no proposal at present to .discontinue Deluxe services. These are popular with the commuters and are in addition to the operation of ordinary buses.

te) Kilometrage basis.

(d) Deluxe buses are deployed on those routes where the traffic demands such additional service.

(e) As on 30.9.82, the ordinary buses under DTC operation are 3502 and deluxe 237.

# Withdrawal of large business houses from deep sea fishing

# \*85. SHRI T. CHANDRASEKARA REDDY:

#### SHRI NAND KISHORE BHATT:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that many large business houses have withdrawn from deep sea fishing;

(b) if so, what are the reasons therefor; and

(c) what measures Government propose to take to attract suitable entrepreneurs to this capital intensive industry requiring high managerial and marketing expertises?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) No, Sir. According to the information available, only one large business house has transferred its deep sea fishing vessels to another company.

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(b) The company gave the following main reasons while seeking permission to sell their imported trawlers—

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(i) Large commitment in various other projects;

(ii) losses on their sugar operations affecting their resource position;

(iii) certain limitations on large houses in deep sea fishing.

(c) In order to attract suitable entre preneurs to the fishing industry, the Gov ernment have taken the following impor tant measures:—

(i) provision of soft loans though Shipping Development Fund Committee for acquisition of vessels;

(ii) provision of subsidy on the cost of vessel constructed indigenously;

(iii) rebate on excise duty on high speed diesel for certain categories of fishing vessels;

(iv) chartering of foreign fishing vessels;

 $\left(v\right)$  joint ventures in deep set fishing; and

(vi) harbour facilities at major & minor ports.

#### Non-Aligned summit meet

## \*86. SHRIMATI AMARJIT KAUR: SHRI MURLIDHAR CHANDRAKANT BHANDARE :

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) whether decision has since been laken about the venue for the next non-iligned summit meet;

(b) whether India has offered to host ihe Summit;

(c) what steps have so far been taken n this regard; and

(d) what expenditure is likely to be neurred on holding this summit?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) and (b) The President of Cuba, the current Chairman of the Non-aligned consulted all the members of the Movement and on tho basis of the unanimous replies received informed the Governmeat of India that a consensus has been reached to hold the VIIth Summit at New Delhi. India ha\* accepted this with a sense of humility and commitment. The Summit is to meet from 7th to 11th March, 1983

(c) and (d) Preparations have already been initiated on an urgent basis and detailed estimate covering various items of work are being drawn up.

#### Damage due to Drought and floods

# \*88. SHRI SHRIDHAR WASUDEO DHABE:

SHRI SURINDRA MOHANTY:

Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the districts alongwith the names of State which have been affected by the drought and \*what is the approximate damage to the crops, human life, cattle and other property, State-wise;

(b) what are the names of the districts anongwith the names of the States which have- been affected by floods and what is the loss to cattle, crops, property and human life therein;

(c) what measures are being taken by Government for the permanent protection of crops from the severe drought and heavy floods;

(d) what assistance has been given by the Central Government  $t_0$  the States as against the demands made by the States, State-wise to meet this situations; and

(e) by when the old Famine Code il likely to be made up-to-date?